

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BULLETIN PART – I

**AUTUMN SESSION**  
**FRIDAY, SEPTEMBER 21, 2018**

The House met at 10 a.m. with Hon'ble Speaker in the Chair and sat till 11.15 a.m.

The day was allotted for Government Business.

1. National Anthem was played.
2. The Speaker announced the Report of the Business Advisory Committee under Rule 230.
3. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs moved *"That this House agrees to the allocation of time proposed by the Business Advisory Committee in regard to the various items of Business for the Current Session"*.
4. The Speaker announced the name of Members nominated by him to the Panel of Chairmen under Rule 9(1):

(i) Shri Nujorki Sungoh	-	MLA
(ii) Shri Renikton Lyngdoh Tongkhar	-	MLA
(iii) Shri Dikkanchi D. Shira	-	MLA

### **Laying of Reports**

5. Shri CONRAD K. SANGMA, Chief Minister in-charge Programme Implementation and Evaluation Department laid the Annual Report for the Financial Year 2015-2016 & 2016-2017, of the Meghalaya Society for Social Audit & Transparency (MSSAT).

6. Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Public Work (R&B) laid the Thirty Eight Annual Report of the Meghalaya Government Construction Corporation Ltd. for the year 2015-16.

### **Supplementary Demands for Grants**

7. Shri CONRAD K. SANGMA, Chief Minister in-charge Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for the year 2018-19.

8. (a) Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs moved:

Whereas, Shri Martin M. Danggo, Member of the Committee on Public Accounts has resigned from Membership of the Committee on Public Accounts and it was accepted, this Assembly do now elect another one Member in accordance with Rule 242 (1) of the Rules of Procedure and Conduct of Business in Meghalaya Legislative Assembly to fill up the vacancy for the remaining term of the said Committee.

- (b) Shri PRESTONE TYNSONG, Deputy Chief Minister in-charge Parliamentary Affairs moved:

Whereas, Kumari Agatha K. Sangma, Member of the Committee on Estimates has resigned from Membership of the Committee on Estimates and it was accepted, this Assembly do now elect another one Member in accordance with Rule 244 (1) of the Rules of Procedure and Conduct of Business in the Meghalaya Legislative Assembly to fill up the vacancy for the remaining term of the said Committee.

### **9. Introduction of Bills**

- (i) Shri CONRAD K. SANGMA, Chief Minister in-charge Political introduced the Meghalaya Essential Services Maintenance (Amendment) Bill, 2018.
- (ii) Shri CONRAD K. SANGMA, Chief Minister in-charge Finance introduced the Meghalaya Protection of Interest of Depositors (in Financial Establishments) Bill, 2018.
- (iii) Shri CONRAD K. SANGMA, Chief Minister in-charge ERTS introduced the Meghalaya Societies Registration (Amendment) Bill, 2018.

**10. Obituary References:**

The House condoled the passing away of the following eminent political personalities: (L) Shri M. M. Jacob, (L) Bhishma Narain Singh, (L) M. Karunanidhi, (L) Somnath Chatterjee, (L) Atal Bihari Vajpayee, (L) Ashok Mitra, (L) B. N. Vijaya Kumar, (L) K. H. Hanume Gowda, (L) Siddu Bhimappa Nyamagouda, (L) Pandurang Fundkar, (L) Laliteswar Prasad Shahi, (L) Shantaram Laxman Naik, (L) Surinder Singla, (L) Balram Das Tandon, (L) Patlolla Manik Reddy, (L) Nandamuri Harikrishna, (L) Jai Singh Rana.

Hon'ble Members who participated were Shri Conrad K. Sangma, Chief Minister, Dr. Mukul Sangma, Leader of Opposition, Shri A. L. Hek, Minister, Shri P. T. Sawkmie, Opposition Chief Whip, Shri Hamletson Dohling, Minister, Shri George B. Lyngdoh, MLA, Shri Sniawbhalang Dhar, Minister, and Hon'ble Speaker.

**11. Adjournment:**

Since there was no more business to be transacted, the House was adjourned till 10 a.m. on Monday the 24<sup>th</sup> September, 2018.



**Andrew Simons,  
Commissioner & Secretary  
Meghalaya Legislative Assembly**